Annexure-2

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023; List of creditors as on:17.06.2023

In accordance with Section 25(2) (e) , IBC ,2016

List of unsecured financial creditors belonging to any class of creditors (Homebuyers)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of Claim Accepted (₹)	Amount of claim not admitted (₹)	Interest @ 8% as per Regulation 16(A)(7) for calculation of Voting Share (₹)	Total Claim for Voting Share (₹)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

PRASHANT GUPTA
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2021-22/
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Insolvency Professional